

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/147/2016
NAME OF THE PETITIONER(S) : M/s Avigo Trustee Company Pvt. Ltd. & another
NAME OF THE RESPONDENT(S) : M/s G.E.T. Power Private Limited & 8 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1 ADITYA TIWARI

ADVOCATE
PETITIONER

Aditya Tiwari

2. K. Kawtham Kumar
Athiban Vijay AIR

Counsel for
R 1-3

Athiban

ORDER

Shri Aditya Tiwari, Counsel for Petitioner present. Shri Kawtham Kumar and Shri Athiban Vijay, Counsel for Respondent present. Counsel for respondent filed counter and reply to the questionnaire. Counsel for petitioner prayed some more time for filing rejoinder before the next date of hearing and undertook to submit final arguments. Time enlarged at request. Put up on 5/6/2017 at 10.30 A.M.

(Ch.Md. Sharief Tariq)
Member (Judicial)

(K.Anantha Padmanabha Swamy)
Member (Judicial)